

(1) A copy each of the following documents (Hindi and English versions) under subsection (4) of section 3 of the Commission of Inquiry Act, 1952 —

(i) Report (1974) of the Commission of Inquiry into the disappearance of Netaji Subhas Chandra Bose

(ii) Memorandum of Action taken on the Report [Placed in Library See No LT-83] 73 74]

(2) A copy each of the following documents (Hindi version) under subsection (4) of section 3 of the Commission of Inquiry Act, 1952 read with clause (c) (iii) of the Proclamation dated the 9th February 1974 issued by the President in relation to the State of Gujarat —

(i) Report on the incident and police firing at Lambdi in Surendranagar District on the 27th April 1973

(ii) Memorandum of Action taken on the Report [Placed in Library See No LT 8374 74]

SHRI SAMAR GUHA (Contd) Sir Government has deliberately delayed the placing of the Netaji Enquiry Commission Report

MR SPEAKER It is already laid

SHRI SAMAR GUHA I am drawing your attention to Item No 3 about the Netaji Enquiry Commission Report which has been placed before this House. This report has been purposely delayed, the news has been leaked out to certain newspapers and the decision of the Cabinet has also been leaked out to the Press. I am to say this—I said this on an earlier occasion—that I believe that Netaji is still alive. Sir, today I swear in the

name of God to declare in this House that I have come to know that Netaji is still alive. I assure my countrymen, from Peshwar to Chitagon that their beloved leader will be with them again. Sir, for this treachery which has been committed by this Government, for this conspiracy which has been committed by this Government, he or she will have to pay for it. I assure my countrymen that Netaji is still alive. I say again Long live Netaji and Netaji is alive. A great treachery has been committed by this Government, a great conspiracy has been committed by this Government, against the greatest Saint patriot of India, the greatest revolutionary of India. I again declare in the name of God that I have come to know that Netaji is still alive. Long live Netaji.

REVIEW AND ANNUAL REPORT OF THE TRADING CORPORATION OF INDIA LTD CALCUTTA FOR PERIOD ENDED THE 31st MARCH 1973

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act 1956 —

(1) Review by the Government on the working of the Tea Trading Corporation of India Limited Calcutta for the period ended on the 31st March 1973

(2) Annual Report of the Tea Trading Corporation of India Limited, Calcutta for the period ended on the 31st March, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No LT-8375]74]